IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 12
TA (Co. Act) -16(PB)/2024

IN THE MATTER OF:

Patiala Bio Power Company Limited	...	Petitioner/Applicant
Vs.		
Registrar Of Companies	...	Respondent

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 05.07.2024

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Wamika Trehan, Mr. Sidhant Kumar, Mr. Varun Chopra, Advs

For the Respondent :

ORDER

Ld. Counsel Ms. Sidhant Kumar for the Applicant appeared.

Issue Notice of the Transfer Application to the Registrar of Company (ROC).

The ROC is directed to appear on the next date of hearing.

List the matter again **on 26.07.2024.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Dipak – 05.07.2024